

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 2389
ANSWERED ON 10/12/2024**

BENEFICIARIES UNDER PMAY-G

**2389. SHRI SANJAY HARIBHAU JADHAV:
SHRI OMPRAKASH BHUPALSINH ALIAS PAVAN RAJENIMBALKAR:**

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of beneficiaries under PMAY-G including Maharashtra during each of the last three years;**
- (b) the details of houses allotted in Maharashtra, particularly in Osmanabad and Parbhani parliamentary constituency, district-wise, village-wise and tehsil-wise;**
- (c) whether the Government is planning to increase the number of beneficiaries under PMAYG, if so, the details thereof and if not, the reasons therefor;**
- (d) whether the Government has set a target of providing housing for all in rural areas, if so, the time by which this target is likely to be achieved;**
- (e) the details of the amount sanctioned by the Government for this scheme from 2022 till date;**
- (f) whether any irregularities have been noticed in the implementation of PMAY-G, if so, the details thereof; and**
- (g) whether the Government has taken any action in this regard, if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(DR. CHANDRA SEKHAR PEMMASANI)**

(a) & (b): The State/ Union Territory (UT) - wise number of houses sanctioned to the beneficiaries under Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) during each of the last three years 2021-22, 2022-23, and 2023-24, including Maharashtra is given in Annexure-I.

In the State of Maharashtra, a target of 20,11,194 houses have been allocated under the PMAY-G, against which the State has given sanctions to 19,26,494 beneficiaries and 12,61,014 houses have been completed as of 05.12.2024. The Ministry allocates the targets to the State/UT as a whole and district-wise/ block-wise/ Gram Panchayat-wise targets are fixed by the State/UT. The details of houses allotted/ targeted, sanctioned and completed under the PMAY-G in Osmanabad (Dharashiv) and Parbhani parliamentary constituency, as of 05.12.2024 is given in Annexure-II.

The district-wise, block-wise and Gram Panchayat/ village-wise details of houses sanctioned and completed can be seen at the programme website at www.pmayg.nic.in--->AwaasSoft--->Reports--->Houses progress against the target financial year.

(c) & (d): The Ministry of Rural Development is implementing the Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) w.e.f. 1st April 2016 to provide assistance to eligible rural households for the construction of Pucca houses with basic amenities to achieve the objective of "Housing For All" in rural areas. Under the PMAY-G, the initial target was construction of 2.95 crore houses during FY 2016-17 to 2023-24. The Government of India has approved the proposal for implementation of the scheme for 5 more years during FY 2024-25 to 2028-29 to provide assistance to 2 crore additional houses.

A target of 3.33 crore houses have been allocated to the States/Union Territories (UTs), against which they have given house sanctions to more than 3.21 crore beneficiaries and 2.68 crore houses have been completed as of 05.12.2024. In addition, the Awaas+ 2024 Mobile App has already been launched on 17.09.2024 for conducting survey by the States/UTs as per modified exclusion criteria to identify additional eligible households under the PMAY-G.

(e): Under the PMAY-G, the details of the funds released by this Ministry for implementation of the PMAY-G during FY 2022-23, 2023-2024 and 2024-25 (as of 05.12.2024) is given as under:-

Financial Year	Funds released (Rs. in crore)
2022-23	44,962
2023-24	23,050
2024-25 (as of 05.12.2024)	10,764
Total	78,776

(f) & (g): Under PMAY-G, there is a grievance redressal mechanism set up at different levels of administration viz., Gram Panchayat, Block, District and the State. The cases of irregularities reported by the Hon'ble Members of Parliament, Members of State Assembly and general public directly or through Centralized Public Grievance Redress and Monitoring System (CPGRAMS) are taken up with the State Government for taking necessary action. Since inception of PMAY-G i.e. 01.04.2016 till 05.12.2024, a total of 2,325 complaints relating to irregularities in implementation of PMAY-G have been received in the Ministry of Rural Development on CPGRAMS. As the State Government implements PMAY-G, these complaints have been forwarded to the State for taking necessary action under intimation to this Ministry. Out of 2,325 complaints, 2,315 have been disposed of as on 05.12.2024.

ANNEXURE REFERRED IN REPLY TO PARTS (a) and (b) OF LOK SABHA UNSTARRED QUESTION NO. 2389 TO BE ANSWERED ON 10.12.2024 REGARDING “BENEFICIARIES UNDER PMAY-G”

The State/ Union Territory (UT) - wise number of houses sanctioned to the beneficiaries under Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) during each of the last three years 2021-22, 2022-23, and 2023-24, including Maharashtra is given as under:-

S. No.	Name of the State/Union Territory	House Sanctioned in 2021-22	House Sanctioned in 2022-23	House Sanctioned in 2023-24
1	Arunachal Pradesh	10,784	2,594	3
2	Assam	2,16,235	10,51,740	2,14,216
3	Bihar	8,98,444	1,32,540	771
4	Chhattisgarh	371	81,373	57
5	Goa	47	17	0
6	Gujarat	1,06,636	1,46,287	26,092
7	Haryana	3,312	5,086	56
8	Himachal Pradesh	2,729	792	10,011
9	Jammu and Kashmir	55,807	7,786	1,37,201
10	Jharkhand	3,90,112	11,582	75
11	Kerala	12,586	1,612	2
12	Madhya Pradesh	4,89,772	7,52,977	58
13	Maharashtra	1,16,026	2,86,966	907
14	Manipur	1,725	13,845	58,256
15	Meghalaya	3,335	8,801	1,16,234
16	Mizoram	0	6,951	9,484
17	Nagaland	9,750	4,187	25,945
18	Odisha	3,313	8,86,800	932
19	Punjab	10,872	4,676	105
20	Rajasthan	3,85,807	7,378	35
21	Sikkim	273	47	0
22	Tamil Nadu	2,15,613	35,079	9,403
23	Tripura	1,57,135	51,819	1,19,121
24	Uttar Pradesh	4,34,597	8,57,792	1,50,668
25	Uttarakhand	15,361	18,599	22,065
26	West Bengal	1,66,586	11,06,780	201
27	Andaman and Nicobar Islands	0	6	1,948
28	Dadra and Nagar Haveli and Daman And Diu	47	908	4,921
29	Lakshadweep	0	0	0
30	Andhra Pradesh	0	1,78,895	11
31	Karnataka	3,649	37,607	43,883
32	Ladakh	450	1	1,125
	Total	37,11,374	57,01,523	9,53,786

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The details of houses allotted/ targetted, sanctioned and completed under the PMAY-G in Maharashtra, particularly in Osmanabad (Dharashiv) and Parbhani parliamentary constituency, as of 05.12.2024 is given as under:-

Name of the Parliamentary Constituency	Name of the district falling under the Parliamentary constituency	Targets fixed by the State	Houses sanctioned	Houses completed
Osmanabad (Dharashiv)	Osmanabad (Dharashiv)	20,925	20,119	11,488
	Latur	33,481	32,392	16,753
	Solapur	59,586	57,383	39,839
	TOTAL	1,13,992	1,09,894	68,080
Parbhani				
Parbhani	Parbhani	32,833	30,771	15,536
	Jalna	45,494	41,111	20,957
	TOTAL	78,327	71,882	36,493
